

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1258**  
**TO BE ANSWERED ON 7<sup>TH</sup> DECEMBER, 2015**

**IMPORT OF OLD ELECTRONIC PRODUCTS**

**1258(H). SHRI GANESH SINGH:**  
**SHRI KAPIL MORESHWAR PATIL:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- a) whether the Government has issued licences for import of old electronic products into the country;
- b) if so, the details thereof along with the total quantum of imports of such products made during the last three years and the current year; and
- c) whether the Government has conducted any study to ascertain the effect of said imports on the domestic electronic industry and if so, the details thereof?

**ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण)(स्वतंत्र प्रभार )  
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

(a) & (b): Import of old/second-hand electronic products is 'restricted' under India's Foreign Trade Policy. These can be imported only after obtaining licenses from the Directorate General of Foreign Trade (DGFT), Department of Commerce. Data for import of old /second-hand products/goods is not maintained separately. The following table gives the details of import licenses issued by DGFT for old/second-hand electronic products and the total import of electronic products for the last three years and the current year.

1	2	3
Year	CIF value of import license granted for import of old electronic products (Rs. in crore)	Total import of electronic products (Rs. in crore)
2012-13	576.75	1,82,605.46
2013-14	166.75	2,01,090.74
2014-15	401.59	2,29,615.17
April-Sept. 2015	0	1,32,976.76

(Col. 2 is a subset of Col. 3)

(b) No, madam.

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